REPORT ON RETURN TO COFFEE GROWER

105. SHRI P. C. BHANJ DEO: Will the Minister for COMMERCE AND IN DUSTRY be pleased to state:

- (a) whether the consideration of the report furnished by the Cost Accounts Officer on the return to the coffee grower- has been completed; and
- (b) what action has been taken on the report so far?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) and (b). The report has been examined in all its aspects. The ultimate return to the grower this year is expected to be very much above what has been suggested by the Cost Accounts Officer as a fair return to the grower.

SCHEME OF BULK ORDERING OF ROAD ROLLERS

106. SHRI P. C. BHANJ DEO: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) the unrecovered amount spent on the scheme of Bulk Ordering of Road Rollers up to the 31st March 1954;
- (b) the amount lying in "Suspense" on this account at present; and
- (c) the year in which the is likely to be completed?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Rs. 1.08 lakhs.

(b) Nil.

<C) 1955-56.

ELECTION TO THE INDIAN CEN-TRAL OILSEEDS COMMITTEE

MR. DEPUTY CHAIRMAN: Shri Villuri Venkataramana, being the only candidate nominated for election to the Indian Central Oilseeds Committee, I

on the Table hereby declare him to be duly elected to be a member of the said Committee

ELECTION TO THE INDIAN CEN-TRAL TOBACCO COMMITTEE

MR. DEPUTY CHAIRMAN: Shri N. Prasadarao, being the only candidate nominated for election to the Indian Centra) Tobacco Committee, I hereby declarre him to be duly elected fo be a member of the said Committee.

ELECTION TO THE COURT OF THE BANARAS HINDU UNIVERSITY

MR. DEPUTY CHAIRMAN: Dr. Radha Kumud Mookerji, being the only candidate nominated for election to the Court of the Banaras Hindu University, I hereby declare him to te duly elected to be a member of the said Court.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES AND SUG-GESTIONS

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA): Sir, I lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given by Ministers and on suggestions made by Members during the various sessions shown against each:—

Assurances, etc.—

(i) Statement No. V Sixth Session, 1954-(ii)

Statement No. Fifth Session, VIII 1953.

- (iii) Supplementary Fourth Session, Statement No. IX 1953.
- (iv) Supplementary Statement No. XIV Third Session.

[See Appendix VIII, Annexure Nos. 75, 76, 77 & 78 for (i) to (iv).]